

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No.64 of 2012 &  
IA No.144 of 2012**

**Dated: 30<sup>th</sup> August, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**India bulls CSEB Bhaiyathan Power Ltd. ... Appellant(s)  
Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Sudhir Kathpalia for  
Ms. Suparna Srivastava for R-2 &3  
Mr. Anand K. Ganesan  
Ms. Swagatika Sahoo for  
Commission

**ORDER**

It is now submitted by the learned counsel for the parties that  
the settlement talks are still going on.

Post the matter on **17.09.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/mk